

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-703(ND)/2018

IN THE MATTER OF:

M/s RAP Energy Solutions Pvt. Ltd.

Vs

M/s Polycab Wires Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 27.08.2018

For the Petitioner/applicant/OC :

For the Respondent :

ORDER

Re-notified for hearing on 31.08.2018.

— Sd —

(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)

Varinder Kumar

— Sd —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)